

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY**

**RAJYA SABHA
UNSTARRED QUESTION NO - 2091
ANSWERED ON – 19/03/2025**

PM Shri School Scheme

2091 # **Smt. Sunetra Ajit Pawar:**

Will the Minister of *Education* be pleased to state:

- (a) whether all States have signed the PM Shri Memorandum;
- (b) if not, the details of States who have not signed the PM Shri Memorandum;
- (c) the criteria adopted for selecting schools for their upgradation under PM Shri School Scheme;
- (d) the year-wise and State-wise details of the Central Government and the State Government schools upgraded as PM Shri Schools so far during the last three years;
- (e) the details of upgradation related work carried out in these schools during the said period; and
- (f) the total amount sanctioned under PM Shri Scheme in States during the last three financial years?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SHRI JAYANT CHAUDHARY)**

(a) & (b): A total of 33 States/UTs along with KVS/NVS/NCERT have signed the Memorandum of Understanding (MoU) with Department of School Education and Literacy (DoSE&L), Ministry of Education, GoI for implementation of PM SHRI Scheme. The states of Kerala, Tamil Nadu & West Bengal are yet to sign the MoU to implement the scheme.

(c): Selection of PM SHRI schools is through Challenge Mode wherein Schools compete for support to become exemplar schools. Selection is done through a three-stage process with definite time lines, which is as follows: -

Stage-1: States/UTs sign an MoU with Centre laying down the commitments for supporting these schools for achieving specified quality assurance as PM SHRI schools.

Stage-2: In this stage, a pool of schools that are eligible to be selected as PM SHRI Schools are identified based on prescribed minimum benchmark through UDISE+ data.

These benchmarks are automatically populated from UDISE+ portal based on the latest data. The minimum benchmarks that the school fulfils are as follows:

- i. The school should have its own pucca building in good condition.
- ii. Barrier free access -Ramp.
- iii. The school must be safety oriented.
- iv. The enrolment of students at Elementary (Class 1-5/1-8) level and Senior Secondary (Class 6-12/ 6-10/ 1-10/ 1-12) level must be more than the state average enrolment, for the category.
- v. The school should have at least one separate toilet each for boys & girls.
- vi. The school must have potable drinking water facility.
- vii. The school must have separate hand washing facility.

- viii. All teachers should have Photo ID Card as per extant guidelines.
- ix. Electricity supply should be in working condition.
- x. School should have Library/library corner facilities and Sports equipment.

Stage-3: This stage is based on the challenge method for fulfilling certain criteria. Schools in urban areas need to score a minimum of 70%, whereas schools in rural areas need to score a minimum of 60% to be selected as PM SHRI Schools. Fulfilment of conditions has to be certified by States/UTs through physical inspection.

States/UTs are required to recommend the list of schools to the Department of School Education & Literacy (DoSE&L), Ministry of Education after district verification and an Expert committee headed by Secretary (DoSE&L), at DoSE&L, has been constituted to make the final school selection through challenge method.

(d): The year-wise and State-wise details of the Central Government and the State Government schools upgraded as PM SHRI schools so far during the last three years is attached as **Annexure I**.

(e): PM SHRI scheme has a provision to equip PM SHRI schools with science labs, ICT-enabled smart classrooms, library, furniture and playground. Further, digital learning tools like smart boards supporting modern, technology-driven education. Efforts like the introduction of LED lighting, composting facilities, and medicinal gardens create eco-friendly “green schools”.

States/UTs submit proposal by identifying the gaps such as ICT Labs, science labs, lab equipment, digital libraries, Classroom Digital Boards, Smart Classrooms, LED lighting, composting facilities etc. The component wise proposal submitted by the States/UTs are appraised and sanctioned by the Project Approval Board (PAB) in consultation with the States/UTs according to financial and programmatic norms and provision available.

(f): The total amount sanctioned under PM SHRI scheme in States during FY 2023-24 and FY 2024-25 is attached as **Annexure II**.

ANNEXURE REFERRED TO IN REPLY TO PART (d) OF RAJYA SABHA UNSTARRED QUESTION NO. 2091 ANSWERED ON 19.03.2025 ASKED BY SMT. SUNETRA AJIT PAWAR, HON'BLE MEMBER OF PARLIAMENT REGARDING "PM SHRI SCHOOL SCHEME"

The year-wise and State-wise details of the State Government schools upgraded as PM SHRI schools are as follows:

S.No.	States/UTs/KVS/NVS/NCERT	Year 2023	Year 2024	Year 2025	Total
1	A & N ISLANDS	10	1	0	11
2	ANDHRA PRADESH	662	193	0	855
3	ARUNACHAL PRADESH	41	50	2	93
4	ASSAM	266	116	0	382
5	BIHAR	0	47	789	836
6	CHANDIGARH	1	1	0	2
7	CHHATTISGARH	211	130	0	341
8	DNH & DD	5	0	1	6
9	DELHI	0	0	6	6
10	GOA	12	13	3	28
11	GUJARAT	274	174	0	448
12	HIMACHAL PRADESH	0	180	0	180
13	HARYANA	124	117	9	250
14	JAMMU & KASHMIR	233	163	0	396
15	JHARKHAND	0	339	6	345
16	KARNATAKA	129	348	108	585
17	LADAKH	14	22	0	36
18	LAKSHADWEEP	8	3	0	11
19	MADHYA PRADESH	413	273	101	787
20	MAHARASHTRA	516	311	0	827
21	MANIPUR	69	36	0	105
22	MEGHALAYA	22	33	8	63
23	MIZORAM	22	8	5	35
24	NAGALAND	9	34	6	49
25	ODISHA	0	449	13	462
26	PUDUCHERRY	8	4	0	12
27	PUNJAB	0	233	114	347
28	RAJASTHAN	402	237	0	639
29	SIKKIM	30	13	0	43
30	TELANGANA	543	251	0	794
31	TRIPURA	57	25	2	84
32	UTTARAKHAND	141	84	1	226
33	UTTAR PRADESH	928	779	6	1713
	Total	5150	4667	1180	10997

The year-wise and State-wise details of the Central Government schools upgraded as PM SHRI schools are as follows:

S.No.	States/UTs	Year 2023		Year 2024		Year 2025			TOTAL
		KVS	NVS	KVS	NVS	KVS	NVS	NCERT*	
1	A&N ISLANDS	2	1	0	1	0	0	0	4
2	ANDHRA PRADESH	22	13	8	2	2	0	0	47
3	ARUNACHAL PRADESH	7	6	4	8	0	0	0	25
4	ASSAM	29	1	6	26	0	0	0	62
5	BIHAR	26	28	4	10	0	0	0	68
6	CHANDIGARH	4	1	0	0	0	0	0	5
7	CHHATTISGARH	17	20	5	7	2	0	0	51
8	DNH & DD	0	2	0	1	0	0	0	3
9	DELHI	34	0	4	2	0	0	0	40
10	GOA	4	1	1	1	0	0	0	7
11	GUJARAT	14	24	18	9	1	0	0	66
12	HARYANA	25	16	2	5	0	0	0	48
13	HIMACHAL PRADESH	9	12	6	0	0	0	0	27
14	JAMMU & KASHMIR	11	10	4	5	0	0	0	30
15	JHARKHAND	18	20	5	5	0	0	0	48
16	KARNATAKA	32	15	6	15	0	0	1	69
17	KERALA	31	0	2	14	0	0	0	47
18	LADAKH	2	2	0	0	0	0	0	4
19	LAKSHDWEEP	1	0	0	1	0	0	0	2
20	MADHYA PRADESH	71	2	12	51	3	0	1	140
21	MAHARASHTRA	41	32	9	2	0	0	0	84
22	MANIPUR	1	0	0	10	0	0	0	11
23	MEGHALAYA	2	1	4	6	0	0	0	13
24	MIZORAM	0	2	2	6	0	0	0	10
25	NAGALAND	1	3	0	7	0	0	0	11
26	ODISHA	37	26	6	5	2	0	1	77
27	PUDUCHERRY	2	2	0	2	0	0	0	6
28	PUNJAB	35	16	1	7	1	0	0	60
29	RAJASTHAN	57	35	3	0	3	0	1	99
30	SIKKIM	0	3	0	1	0	0	0	4
31	TAMIL NADU	24	0	10	0	0	0	0	34
32	TELANGANA	22	1	2	8	3	0	0	36
33	TRIPURA	3	3	1	3	0	0	0	10
34	UTTAR PRADESH	80	1	5	74	3	0	0	163
35	UTTARAKHAND	23	13	1	0	0	0	0	37
36	WEST BENGAL	43	0	3	14	0	0	0	60
	Grand Total	730	312	134	308	20	0	4	1508

* NCERT signed PM SHRI MoU in 2025.

ANNEXURE REFERRED TO IN REPLY TO PART (f) OF RAJYA SABHA UNSTARRED QUESTION NO. 2091 ANSWERED ON 19.03.2025 ASKED BY SMT. SUNETRA AJIT PAWAR, HON'BLE MEMBER OF PARLIAMENT REGARDING "PM SHRI SCHOOL SCHEME"

The State-wise details of funds allocated for PM SHRI Scheme for FY 2023-24 and FY 2024-25 are as follows:

(In crores)

S. No.	States/UTs	Funds approved in FY 2023-24	Central Share in FY 2023-24	Funds approved in FY 2024-25	Central Share in FY 2024-25
1	A & N ISLANDS	6.25	6.25	5.27	5.27
2	ANDHRA PRADESH	354.86	212.91	701.65	420.99
3	ARUNACHAL PRADESH	18.73	16.857	49.55	44.60
4	ASSAM	127.47	114.72	296.28	266.65
5	CHANDIGARH	0.73	0.73	1.77	1.77
6	CHHATTISGARH	65.80	39.48	180.7	108.42
7	DNH & DD	2.60	2.6	1.5	1.50
8	GOA	6.19	3.71	15.24	9.14
9	GUJARAT	109.79	65.87	145.84	87.50
10	HIMACHAL PRADESH	NA	NA	150.39	135.35
11	HARYANA	85.27	51.16	199.01	119.40
12	JAMMU AND KASHMIR	116.44	104.80	246.73	222.05
13	JHARKHAND	NA	NA	258.72	155.23
14	KARNATAKA	50.30	30.18	248.42	150.85
15	LADAKH	8.09	8.09	23.86	23.86
16	LAKSHADWEEP	4.36	4.36	4.12	4.12
17	MADHYA PRADESH	219.99	131.99	329.09	197.45
18	MAHARASHTRA	211.35	126.81	504.63	302.78
19	MANIPUR	39.19	35.27	81.79	73.61
20	MEGHALAYA	9.55	8.60	30.94	27.85
21	MIZORAM	9.12	8.21	11.27	10.14
22	NAGALAND	4.34	3.91	23.38	21.04
23	ODISHA	NA	NA	435.03	261.02
24	PUDUCHERRY	3.92	2.35	10.61	6.37
25	PUNJAB	NA	NA	209.46	125.68
26	RAJASTHAN	163.95	98.37	366.76	220.06
27	SIKKIM	22.62	20.36	28.08	25.27
28	TELANGANA	398.69	239.21	447.64	268.58
29	TRIPURA	26.24	23.62	46.2	41.58
30	UTTARAKHAND	72.91	65.62	124.19	111.77
31	UTTAR PRADESH	404.98	242.99	513.36	308.02
	Total	2543.73	1669.03	5691.48	3757.91

*Note: NA- State had not onboarded the scheme.
